

**GOVERNMENT OF MEGHALAYA
PERSONNEL AND A.R (A) DEPARTMENT
ORDERS BY THE GOVERNOR**

ORDER

Dated: Shillong the 29th June, 2021

No. PER/62/2020/85: In pursuance of the Notification No. Health.99/2020/Pt/48 dated 25th June, 2021 issued by the Health & Family Welfare Department on SOP on preventive measures to contain spread of Covid-19 in Offices and other Establishments, and to ensure the health and safety of all employees working in Meghalaya Civil Secretariat and other offices like Directorates / Offices of the Chief Engineers / State Government Corporations / State Government Societies, all State Government employees are hereby advised to get themselves vaccinated at the earliest.

The Head of the Department or the Controlling Authority shall monitor the vaccination status of all the government employees in his/her department/office and a record shall be maintained. All those who do not get vaccinated are advised to get themselves tested at regular intervals (once in 10 days) as a measure of safety and produce the report to the Head of Department or the Controlling Authority.



(M.S. Rao)

**Chief Secretary
Government of Meghalaya**